

the present data reporting system does not yield branch-wise details of financial assistance extended to borrowers sponsored by state agencies. Union Bank of India have reported that following number of cases were referred to them by State Government agencies, for financial assistance under various programmes to help weaker sections, in Ghazipur region during 1984-85.

No. of cases referred	9478
No. of cases sanctioned	7604
No. of cases disbursed	6900
Pending for disbursal	704
Rejected/Returned	1041
No. of cases under consideration	833

India's Share in World Market for Apparels

2853. SHRI R. ANNANAMBI : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether India's share in the world market for apparels can increase considerably with modern marketing strategies; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). Exports of garments depend upon several factors such as demand in the importing countries, competition from other countries, domestic production base, fashion trends, consumer preferences etc. Government has taken several steps to increase India's share in the world market for garments including the following :

- (i) With effect from 1st January, 1984 rates of CCS have been revised upwards for certain categories of readymade garments.
- (ii) 105 garment and hosiery making machines have been placed on OGL. 97 of these machines are allowed to be imported on payment of concessional duty.
- (iii) The Government has announced its decision to permit deduction of 50% of export profits from net taxable income subject to certain conditions.
- (iv) Entitlement under REP licences for import of essential inputs is permit-

ted. Essential inputs are also permitted to be imported under the Advance Licensing Scheme for export production.

- (v) A Scheme of 100% Export Oriented Units is in operation which includes several textile items including ready-made garments.
- (vi) Inspection procedures for readymade garments meant for exports have been simplified.
- (vii) Government has been sponsoring and funding promotional activities such as market studies, Buyer Seller meets, participation in International Fairs/Exhibitions etc., in order to increase and diversify exports.

Price of Controlled Cloth

2854. SHRI CHINTAMANI JENA : Will the minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether the price of controlled cloth has been increased;

(b) if so, the details thereof;

(c) whether due to the abnormal increase in the price of controlled cloth the total sales turn-over has been affected;

(d) if so, the details thereof;

(e) whether due to the increase of the price of cloth, the weaker sections have been affected; and

(f) if so, the steps being taken by Government to decrease the prices ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) No, Sir. The price of Controlled Cloth has not been revised since July, 1981.

(b) to (f). Do not arise.

Ban of New Recruitment in Government Service

2855. SHRI NARAYAN CHOUBEY : Will the Minister of FINANCE be pleased to state :